

LOK SABHA DEBATES

9227

9228

LOK SABHA

Wednesday, the 5th April, 1961/Chaitra
15, 1883 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

MEMBER SWORN

Mr. Speaker: Secretary may call out the name of Member who has come to make and subscribe the oath or affirmation under the Constitution.

Secretary: Shri Balraj Madhok.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I am glad to introduce to you and to the House through you, Shri Balraj Madhok, who has been returned to this House from the New Delhi Constituency.

[Shri Balraj Madhok then made and subscribed the oath in Hindi and took his seat in the House].

ORAL ANSWERS TO QUESTIONS

Coal Supply to Assam

*1316. Shri Rameshwar Tantia: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government are aware of the short supply of coal to Assam; and

(b) what are the reasons and what steps are being taken for the normal supply?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Consumers in Assam generally draw their supplies from collieries in the State itself and there is adequate coal production in that State to meet their requirements. There has been generally no complaint of short supplies to consumers.

77(Ai) LS—1.

(b) Does not arise.

Shri Rameshwar Tantia: May I know whether a deputation of the Assam Coal Mines Association met the hon. Minister during December last year and represented that on account of the fall in the f.o.r. price of coal, the mines are in difficulty? If so, what steps have Government taken in this matter?

Sardar Swaran Singh: The present question related to short supply. Probably the hon. Member has in mind excess supply so that there is not enough off-take of coal from the various collieries. That is a separate question.

Shri Rameshwar Tantia: The deputation pointed out that on account of the reduction in price, some of the coal mines have had to reduce their production and one or two mines have been closed. There is also short supply. May I know whether Government have considered their case?

Sardar Swaran Singh: The hon. Member has got some experience and familiarity with the mining conditions in Assam, and I need hardly enlighten him about the complex problem that is there. But mainly it is the transport problem, because many of the areas are not connected by rail-head and there are problems of movement of coal in Assam, because some coal is mined from areas where there is no railway line at all. So there are occasional difficulties of movement by truck etc., but those points are receiving constant attention.

Shri P. C. Borooah: In view of the poor condition of the collieries in Assam, would Government consider the desirability of giving a subsidy as they have done in other cases?

Sardar Swaran Singh: I do not think Government have given subsidy to any colliery for poor quality of coal, because I do not think it would be in the overall national interest to subsidise the production of inferior quality of coal.

Shri Amjad Ali: May I know whether all the possibilities of getting good coal in Assam have been explored?

Sardar Swaran Singh: I do not think that all that could be done for mining has been done either in Assam or in any other part of the country, because mining is a sphere where a lot of development should take place.

Some Hon. Members rose—

Mr. Speaker: Next question. This relates to Assam only.

छात्रों का राजनैतिक प्रदर्शनों में भाग लेना

+

- { श्री भक्त वर्मान :
श्री रामेश्वर टाटिया :
*१३१७. { श्री पांगरकर :
श्री हेमराज :
{ श्री श्री० चं० शर्मा :

क्या शिक्षा मंत्री २४ नवम्बर, १९६० के तारांकित प्रश्न संख्या ४५० के उत्तर के संबंध में यह बताने की कृपा करेंगे कि छात्रों के राजनैतिक प्रदर्शनों में भाग लेने पर प्रतिबन्ध लगाने के प्रश्न पर क्या निर्णय किया गया है ?

शिक्षा मंत्री (डा० का० ला० धीमाली): इस के बारे में अभी तक कोई फैसला नहीं किया गया है ।

I shall also read it in English.

No decision has yet been taken in the matter.

श्री भक्त वर्मान : श्रीमन्, क्या मैं जान सकता हूँ कि इस सम्बन्ध में निर्णय करने में

इतनी देरी क्यों हो रही है और कब तक इस का फैसला हो जायेगा ?

Dr. K. L. Shrivastava: The position is that this matter was discussed at the Conference of Vice-Chancellors held at Khadakvasla last year. The general opinion was that it would be desirable if political parties themselves came to an agreement and exercised some kind of restraint in this matter. So we are having some informal consultations with the different political groups. In my opinion, instead of making any law, it would be more desirable if political parties themselves exercised restraint in this matter.

श्री रामेश्वर टाटिया : क्या सरकार की निगाह में यह बात आई है कि जब कोई मंत्री या बड़े नेता जाते हैं, तो स्कूलों और कॉलेजों को बन्द कर के लड़कों और लड़कियों को उन का स्वागत करने के लिये ले जाया जाता है ? अगर ऐसा है, तो उस बारे में क्या सरकार कोई ऐसा आदेश देगी कि भविष्य में ऐसा न किया जाये ?

डा० का० ला० धीमाली : ऐसा होता है और यह गन्तव्य है कि स्कूल बंद रह बन्द किये जायें मिनिस्ट्रों के आने पर ।

श्री बजराम सिंह : क्या माननीय मंत्री को यह मालूम नहीं है ?

Shri D. C. Sharma: May I know with which political parties the hon. Minister has held informal consultations so far, and what has been the result of those consultations?

Dr. K. L. Shrivastava: I am afraid I would not be able to give any information in this matter till we have come to some agreement in this regard.

Some Hon. Members rose—

Mr. Speaker: I do not know how to give opportunities. Is it the general desire that all our children should become politicians?